

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt.(RJS)/105/2008

Date : 24th Nov., 2008

I

SHRI DINESH CHANDRA SOMANI, RHJS presently posted as Sessions Judge, Special Court, ACD Cases, Kota, who has been appointed as Judge, Motor Accident Claims Tribunal, Udaipur vide Govt. Order No.F.19(20)Nyay/98 dated 24.11.2008, is hereby relieved with immediate effect to join his new assignment.

II

MS. BALJEET KAUR MATHARU, RHJS presently posted as Additional District & Sessions Judge No.1, Chittorgarh, who has been appointed as Judge, Motor Accident Claims Tribunal, Chittorgarh vide Govt. Order No.F.19(20)Nyay/98 dated 24.11.2008, is hereby relieved with immediate effect to join her new assignment.

III

SHRI A.K. CHATTERJEE, RHJS presently posted as Special Judge, SC/ST Cases Court, Tonk, who has been appointed as Judge, Motor Accident Claims Tribunal, Bundi vide Govt. Order No.F.19(20)Nyay/98 dated 24.11.2008, is hereby relieved with immediate effect to join his new assignment.

IV

SHRI MANGI LAL GAUR, RHJS, whose services have been repatriated from the post of Judge, Motor Accident Claims Tribunal, Udaipur vide Govt. Order No.F.19(20)Nyay/98 dated 24.11.2008, is hereby kept under awaiting posting orders at headquarters Udaipur from the date his successor joins.

NOTE:- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER

REGISTRAR GENERAL